

third track between New Delhi and Madras for the movement of goods train only;

(b) if so, the details thereof;

(c) if so, by what time it will be completed; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Do not arise.

(d) The route is being progressively doubled and on completion of the doubling there will be adequate capacity to deal with future needs of traffic.

Overbridge at Vidisha

6154. SHRI PRATAP BHANU SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct an over-bridge on railway crossing at Vidisha in Madhya Pradesh;

(b) if so, the details thereof;

(c) how much time it will take for completion; and

(d) whether Government have written to Madhya Pradesh Government to submit estimate and detailed report in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). A proposal

for construction of a road over-bridge in replacement of existing level crossing No. 270-B at Vidisha on Bina-Bhopal Section is under the examination of the Railway and the Government of Madhya Pradesh. The State Government have been asked to furnish detailed designs, drawings and estimates for the approaches to the proposed over-bridge. On receipt of the same, combined estimate for the approaches and the bridge structure will be prepared by the Railway and the proposal processed for sanction. The bridge will be completed within three years from the date of the sanction of the work.

Footpath on Railway Bridges

6155. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is a persistent demand from the public for construction of footpaths on the Railway bridges like Nijaudi, Budhabalanga, Jalaka, Oghalsenda, Nidhipanda, Tikoirapara in S.E. Railway of Kharagpur Division on which thousands of people are crossing everyday at the risk of their lives and some human lives are lost every year by incoming and outgoing trains;

(b) if so, the action taken by Government for construction of these footpaths;

(c) whether Government have drawn up a programme for construction of such footpaths on priority basis;

(d) if so, a list of such programme may please be laid on the Table of the House; and

(e) what would be the estimated cost of the construction of these footpaths and when the construction will be started, either all at one time or in phase manner?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Representation has been received from Shri Gop Narayan Das, General Secretary, Orissa Youth Congress for provision of a footpath and a trolley house on Nunajora-Budhabalanga railway bridges.

(b) Rail bridges are meant and designed for carrying rail traffic only and no provision is made therefor for footpaths for the public. Footpaths for the public may be provided, if feasible, at the instance of the State Government/Local Authority, but the entire cost thereof (both initial and recurring/maintenance) has got to be borne by them, as per extant rules. No action was taken on the construction of the footpaths as the same was not sponsored by the State Government/Local Authority.

(c) No.

(d) and (e). Do not arise.

Conversion of Rajghat and Nuagan Mayurbhanj Halts

6156. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a persistent demand from all sections of people including users to convert Rajghat and Nuagan Mayurbhanj Road passenger halts into regular flag station soon; and

(b) if so, the action taken by Government for conversion of these two halts into regular Flag stations; and by what date these conversions will be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) & (b). The proposals for Conversion of Rajghat and

Nuagan Mayurbhanj Road halts into flag stations have been examined but not found justified.

Medical Institutes and Hospitals in States under Supervision of Central Government

6157. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of medical institutes and hospitals along with their locations, in each State which are directly under the supervision of the Central Government;

(b) whether Government propose to set up some new medical institutes and hospitals during the Sixth Five Year Plan period; and

(c) if so, the names of such States in which they are going to be opened, alongwith their locations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) A statement indicating the number of medical institutes and hospitals alongwith their locations, in each State which are directly under the supervision of the Central Government in the Ministry of Health and Family Welfare is appended.

(b) The provision has been included in the Sixth Five Year Plan under Central Health Sector for setting up of (i) National Institute of Naturopathy (ii) Institute of Naturopathy (ii) Institute of Ayurvedic Studies and Research and (iii) National Institute of Unani Medicine. In addition the North Eastern Council has pressed for Plan provision for the setting up of an Institute of Medical Sciences in the North Eastern Region.

(c) The places where these Institutes are to be set up have not been finalised as yet.